

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:917
ANSWERED ON:28.11.2006
JUVENILE CHILDREN IN JAILS
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether large number of juvenile children below 14 years have been stagnating in jails for years in different States, on minor accusations for non-availability of bails;
- (b) if so, the number of children as on September 1, 2006, State-wise; and
- (c) the steps taken/to be taken by the Government to have their cases reviewed and secure justice to them?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) As per section 10 of the Juvenile Justice [Care and Protection of Children] Act, 2000, as amended on 23rd August, 2006, no juvenile can be lodged in a jail. Pending inquiry by the Juvenile Justice Board, children are required to be sent to observation homes if not released on bail. As per the information available in the Ministry, the number of children in observation homes, state-wise, is given in the Annexure-I. Data on juvenile children in jails is not maintained by the Ministry.

(c) Does not arise.

ANNEXURE

Statement referred to in reply to parts (a & b) of the Lok Sabha Unstarred Question No. 917 for 28.11.2006 raised by Shri Jyotiraditya M. Scindia regarding "Juvenile Children in Jails".

Number of juveniles staying in the Observation Homes set up under the Juvenile Justice (Care and Protection of Children) Act, 2000

Sl.No. State/UT No. of Juveniles
1 2 3

1	Andhra Pradesh	308
2	Arunachal Pradesh	-
3	Assam	150
4	Bihar	-
5	Chattisgarh	297
6	Goa	61
7	Gujarat	1377
8	Haryana	123
9	Himachal Pradesh	15
10	Jammu & Kashmir	-
11	Jharkhand	443
12	Karnataka	87
13	Kerala	78
14	Madhya Pradesh	3480
15	Maharashtra	4323
16	Manipur	-
17	Meghalaya	76
18	Mizoram	75
19	Nagaland	50
20	Orissa	76
21	Punjab	101
22	Rajasthan	44
23	Sikkim	-
24	Tamil Nadu	190
25	Tripura	-
26	Uttar Pradesh	713
27	Uttaranchal	50
28	West Bengal	502
29	Andaman & Nicobar Islands	-

30	Chandigarh	-
31	Dadra & Nagar Hav.	-
32	Daman & Diu	-
33	Delhi	264
34	Lakshadweep	-
35	Pondicherry	1
	Total	12,884